

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/46, 47/CAA/2017

NAME OF THE TRANSFEROR

: RAJAM HOTELS PVT LTD

NAME OF THE TRANSFERRE

: RAJAM RESORTS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Am-Ilango

Courselfor Zealton

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ORDER

Shri A M Ilango, counsel for the applicant present and submitted that the report of the RD is awaited. Put up on <u>03.07.2017 at 10.30 A.M.</u>

(K.Anantha Padmanabha Swamy) Member (Judicial)

bc